

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 413/2014

New Delhi, this the 5th day of October, 2015

**HON'BLE MR. JUSTICE SYED RAFAT ALAM, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)**

Laxmi Devi,
Receptionist-cum-Telephone Operator,
CSIR, Institute of Genomics Integrative Biology,
Mall Road, DU Campus,
Delhi-110007. .. Applicant

(By Advocate : None)

Versus

1. U.O.I. through its Secretary,
Ministry of Science and Technology,
Department of Science and Technology,
Technology Bhawan,
New Mehrauli Road,
New Delhi-110016.
2. Council of Scientific and Industrial Research,
Through the Director General,
Anusandhan Bhavan,
Rafi Marg,
New Delhi-110010.
3. Institute of Genomics & Integrative Biology,
Through its Director,
Mall Road, DU Campus,
Delhi-110007. .. Respondents

(By Advocate : Ms. Sumedha Dang for M/s Sikri & Co.)

ORDER (ORAL)**By Hon'ble Mr. Justice Syed Rafat Alam**

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Malaya Chand has been shown in the cause list. However, Ms. Sumedha Dang is present on behalf of the respondents. We are, therefore, constrained to dismiss the Application for want of prosecution.

No costs.

**(P.K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/Jyoti/